#### **GOVERNMENT OF INDIA**

## MINISTRY OF HOUSING AND URBAN AFFAIRS

## **LOK SABHA**

#### **UNSTARRED QUESTION NO. 2126**

## **TO BE ANSWERED ON JULY 04, 2019**

#### **ACCOMMODATION FOR URBAN FAMILIES**

#### No. 2126 SHRIMATI KIRRON KHER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any data on the percentage of all married couples in metro cities who do not have an independent room for themselves and if so, the details thereof;
- (b) the data in per cent regarding urban families who live in one room houses; and
- (c) the corrective measures taken in this regard?

## **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): Census of India, 2011 provides data on number of households, which have married couples and households where married couples do not have an independent room. Details in respect of cities with population of 40 lakh or above is at Annexure I.
- (b): Details of the percent of households living in one room houses in cities with population of 40 lakh or above, as per Census, 2011, is at Annexure II.

- (c): In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas through the following four verticals:
  - (i) "In-situ" Slum Redevelopment (ISSR): Slum redevelopment grant of Rs.1 lakh per house is admissible for all houses built for eligible slum dwellers under the vertical.
  - (ii) Credit Linked Subsidy Scheme (CLSS): An interest subsidy of 6.5%, 4% and 3% on loan amount upto Rs.6 lakh, Rs.9 lakh and Rs.12 lakh are available for the eligible beneficiaries belonging to EWS/LIG, MIG-I and MIG-II respectively seeking housing loan from Banks, Housing Finance Companies and other institutions.
  - (iii) Affordable Housing in Partnership (AHP): Central assistance of Rs.1.5 lakh per EWS house is available under this vertical.
  - (iv) Beneficiary-led individual house construction/ enhancements (BLC): Central assistance of Rs.1.5 lakh per house is available under this vertical, to individual eligible families belonging to EWS categories.

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Annexures referred to in reply to Lok Sabha Unstarred Question No. 2126 due for 04.07.2019 regarding 'Accommodation for Urban Families'.

## Households (in cities with population of 40 lakh or above) having married couples as per Census 2011

| Name of Cities                   | Total number of households, which have married couple | Total number of households, where married couple do not have independent room | Percentage of households, where married couple do not have independent room |
|----------------------------------|---|---|---|
| Greater Mumbai (M Corp.)         | 21,70,925   | 3,16,737  | 14.59   |
| Delhi (M Corp.)                  | 19,65,030   | 64,322  | 3.27  |
| Bengaluru BBMP (M Corp.<br>+ OG) | 17,83,889   | 1,38,243  | 7.75  |
| Hyderabad (M Corp. + OG)         | 14,77,602   | 50,496  | 3.42  |
| Ahmadabad (M Corp. + OG)         | 10,57,131   | 90,910  | 8.60  |
| Chennai (M Corp.)                | 9,88,227  | 50,023  | 5.06  |
| Kolkata (M Corp.)                | 7,79,443  | 64,026  | 8.21  |
| Surat (M Corp. + OG)             | 8,00,178  | 64,182  | 8.02  |

(OG: Out Growth; M. Corp.: Municipal Corporation)

Source: Census of India: Census 2011.

### Annexure II

# Households living in one room dwelling units in cities with population of 40 lakh or above as per Census 2011

| Cities               | Total number of households | Households living in one room dwelling unit (2011) |            |
|----------------------|----------------------------|--|------------|
|                      |                            | Number   | Percentage |
| Greater Mumbai (M    |                            |  |            |
| Corp.)               | 26,65,481                  | 15,26,209  | 57.26      |
| Delhi (M Corp.)      | 22,51,616                  | 6,76,753   | 30.06      |
| Bengaluru (M Corp. + |                            |  |            |
| OG)                  | 21,05,894                  | 6,75,470   | 32.08      |
| Hyderabad (M Corp. + |                            |  |            |
| OG)                  | 16,43,250                  | 4,92,006   | 29.94      |
| Ahmadabad (M Corp. + |                            |  |            |
| OG)                  | 11,76,055                  | 4,14,375   | 35.23      |
| Chennai (M Corp.)    |                            |  |            |
|                      | 11,06,567                  | 4,27,430   | 38.63      |
| Kolkata (M Corp.)    |                            |  |            |
|                      | 9,64,183                   | 4,09,700   | 42.49      |
| Surat (M Corp. + OG) | 9,58,294                   | 4,64,046   | 48.42      |

(OG: Out Growth; M. Corp.: Municipal Corporation)

Source: Census of India: Census 2011.

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